

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-10/1992/3718/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti Dipali Bhuyan,
Presiding Officer, STAT, Assam,
& Member, MACT-1, Kamrup, Guwahati.

Dated Guwahati the 10th July, 2018.

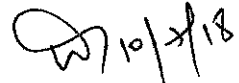
Sub: **Casual Leave along with permission to leave headquarters
with official allotted vehicle.**

Refs:- Your letters No. MACT/2452/18 dtd. 25.06.2018 and
MACT/2474/18 dtd. 27.06.2018.

Madam,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 26.06.2018 and 28.06.2018 along with head
quarter leave permission with your official allotted car, at your own cost, w.e.f.
the morning of 26.06.2018 till the morning of 27.06.2018 has been granted /
~~rejected.~~

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

